

In the National Company Law Tribunal, Jaipur

Item No. 207
CP No. 96(ND)/2017
TA No. 42/2018

UNDER SECTION 241-242 OF COMPANIES ACT, 2013

In the matter of:

M/s Dinesh Kumar Jalan & Ors.

.....Applicant/Petitioner

VS.

M/s Prestige City Developers Pvt. Ltd. And Ors.Respondent

Order delivered on 17.01.2020

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Amol Vyas, Adv.

For Respondent(s) : Yash Sharma, Adv.

ORDER

Heard the submissions made by the counsels for both the parties. Post the matter to 26.02.2020.

Sd-

(RAGHU NAYYAR)
TECHNICAL MEMBER

Sd-

(P. S. N. PRASAD)
JUDICIAL MEMBER